

आयकर अपीलीय अधिकरण, राँची न्यायपीठ, राँची

**IN THE INCOME TAX APPELLATE TRIBUNAL RANCHI BENCH, RANCHI
BEFORE SHRI GEORGE MATHAN, JM & SHRI RATNESH NANDAN SAHAY, AM**

आयकर अपील सं./ITA No.228/RAN/2025

(निर्धारण वर्ष / Assessment Year :2015-2016)

Nitesh Nath Shah Deo, 489, Aryapuri Near Doordarshan, RATU Road, Ranchi-834001	Vs.	DCIT, Circle-1, Ranchi
स्थायी लेखा सं./PAN No. : ASSPS 6604 C		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Shri Vinay Kumar Jalan, AR
राजस्व की ओर से /Revenue by	:	Shri Ram Chandra Marndi, Sr.DR
सुनवाई की तारीख / Date of Hearing	:	06/01/2026
घोषणा की तारीख/Date of Pronouncement	:	06/01/2026

आदेश / O R D E R

Per Bench :

This is an appeal filed by the assessee against the order passed by the Id.Addl/JCIT(A), Bengaluru, dated 28.03.2025 for the assessment year 2015-2016.

2. It was submitted by the Id. AR that the assessee owns 64 acres of land and the same is ancestral land. The assessee had claimed agriculture income of Rs.13,20,000/- which was disallowed by the AO on the ground that there was no proof of agriculture operations being done. The Id. AR submitted that agriculture operations are being done. Consequently, a remand report had been called for from the AO. After physical verification the AO has submitted his remand report which reads as follows :-

D.O.H 06.01.26

भारत सरकार
GOVERNMENT OF INDIA
केंद्रीय आयकर विभाग, अंचल-1
OFFICE OF THE ASSTT. COMMISSIONER OF INCOME TAX, CIRCLE-1,
केन्द्रीय राजस्व (अनुसूची) भवन, मेन रोड, रांची
CENTRAL REVENUE (ANNEXE) BUILDING, MAIN ROAD, RANCHI
Email ID: ranchi.dcit1@incometax.gov.in

F.No.ACIT/ Cir-1 Ran. ITAT/2025-26/236 Dated: 05/01/2026

To
The Addl. Commissioner of Income Tax,
ITAT,
Ranchi.

(Through proper channel)

Sir,

**Sub: Clarification asked by the Hon'ble, Ranchi in the case of Nitesh Nath Sah Deo, ,
PAN: ASSPS6604C, ITA No. 228/RAN/2025 AY 2015-16 Reg.**

Ref:- F.No. JCIT/ITAT/ Ranchi/NNSD/2025-26/538

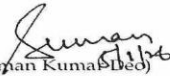
Kindly refer to the above mentioned subject.

It is submitted that vide above referred letter of the Hon'ble ITAT the AO was directed to verify the nature of land in respect of agriculture land. For this purpose the undersigned has directed Shri Prashant Kumar Sinha IIT, Shri Rajesh Kumar Jha IIT & Shri Shashikant Mishra IIT to carry out physical enquiry and submit report accordingly.

Please find Enclosed herewith inspectors report along with documentary evidences .As per Inspectors Report and the supporting documents, the nature of land is agricultural and is being utilized for the purpose of agriculture.

Yours faithfully,

Encl.: As above

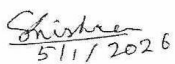

(Suran Kumar Deo)
Asst. Commissioner of Income Tax,
Circle-1, Ranchi.

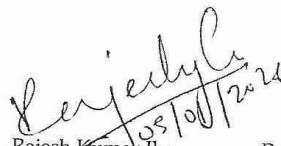
Enquiry report in the case of Nitesh Nath Sah Deo, PAN: ASSPS6604C

As directed by the Assessing Officer, we, Shashi Kant Mishra, Rajesh Kumar Jha and Prashant Kumar Sinha, Inspectors of Income tax visited the site of agricultural land belonging to Shri Nitesh Nath Sah Deo, i.e. village - Matwe, Post Office- Chakme, Block-Burmu, District-Ranchi, on 3rd January 2026 at 12:45 PM.

here the assessee had agricultural land aggregating to 25 acres. The pieces of land are irrigated and most of lands are cultivated twice and paddy is grown in monsoon period (Kharif Crops) and in winter wheat, pulses, mustard and green vegetables are grown. There were no commercial activities or residential usages found.

Submitted to the Asstt. Commissioner of Income Tax, Circle-1, Ranchi.


5/1/2026
Shashi Kant Mishra
Inspector of income-tax,
Circle-1, Ranchi.


05/01/2026
Rajesh Kumar Jha
Inspector of income-tax
Circle-1, Ranchi.

Prashant Kumar Sinha
Inspector of income-tax
Circle-1, Ranchi.

(On Leave
w.e.f 05.01.2026)

12/24 12:04 PM jharbhubalan.jharkhand.gov.in/citizen/payment_receipt?uid=0aea015af3a19cd944b34cc2ca7f8482&did=x8JKWf4FCzldo9s...

सूचक संख्या: 180V फरद मलकी / फरद रैयती Page No. : 1
 नाम रैयत मय वलिदयत जमाबन्दी Vol. No. : 1
 नाम जो थाना नम्बर वी सकुनत नम्बर। Receipt No. : 0423916863

खस महाल प्रसाद नाथ शाहदेव वेगरह

खाता संख्या	खसरा संख्या	रकबा (एकड़ में)
1	206,322,323,343,344,345,40,600/1140,64,65,66,683,684,685,83,89,90,91,954,955,956,957,958,959,960	9 एकड़ 29.999 डिसमील 0 हेक्टर

अराजी नकदी अराजी भावती तफसील हिसाब लगान भावती

मांग बाबत		सालाना	बकाया				हाल (2024-2025)
			तीन वर्ष से ज्यादा	३ रा वर्ष	२ रा वर्ष	१ ला वर्ष	
माल गुजारी (नकदी) (भावती)		2.00					2.00
संस		0.50					0.50
सूद		1.00					1.00
मूलफरकात		1.00					1.00
मोजान		0.40					0.40
		4.90					4.90

अदायकारी बाबत		सालाना	बकाया				मोतालबा हाल (2024-2025)	फाजिल
			तीन वर्ष से ज्यादा	३ रा वर्ष	२ रा वर्ष	१ ला वर्ष		
माल गुजारी (नकदी) (भावती)		2.00					2.00	
संस		0.50					0.50	
सूद		1.00					1.00	
मूलफरकात		1.00					1.00	
मोजान अदायकारी		0.40					0.40	
		4.90					4.90	

(१) मोजान कुल (लफ्जों में) : Four Rupees and Ninety Paise
 (२) नाम देहिन्दा -
 (३) कुल बकाया- 4.90

तारीख अमला तहसील कुनिन्दा : 19-12-2024
 खस महाल का बकाया मालगुजारी पर (सिवाय ऐसे बकायों पर जिन पर कि सर्टिफिकेट जारी हो) सूद नहीं लिया जाता है।



यह एक कम्प्यूटर जनित प्रति है।
 यह प्रत्येक केवल प्रार्थी की जानकारी के लिए है।
 किसी भी प्रकार की अशुद्धियों के लिए सम्बन्धित अवलाधिकारी से संपर्क करें।

दो गज की दूरी का रखो ध्यान यही है कोरोना का समाधान।

12/24 12:04 PM jharbhubalan.jharkhand.gov.in/citizen/payment_receipt?uid=7e3ae316182a429d412dd8550e30bf55&did=x8JKWf4FC

सूचक संख्या: 180V फरद मलकी / फरद रैयती Page No. : 3
 नाम रैयत मय वलिदयत जमाबन्दी Vol. No. : 1
 नाम जो थाना नम्बर वी सकुनत नम्बर। Receipt No. : 07985

खस महाल प्रसाद नाथ शाहदेव, सुनूलाल अम्बिका प्रसाद नाथ शाहदेव

खाता संख्या	खसरा संख्या	रकबा (एकड़ में)
3	719,720	2 एकड़ 46 डिसमील 0 हेक्टर

मांग बाबत		सालाना	बकाया				हाल (2024-2025)
			तीन वर्ष से ज्यादा	३ रा वर्ष	२ रा वर्ष	१ ला वर्ष	
माल गुजारी (नकदी) (भावती)		1.00					1.00
संस		0.25					0.25
सूद		0.50					0.50
मूलफरकात		0.20					0.20
मोजान		0.50					0.50
		2.45					2.45

अदायकारी बाबत		सालाना	बकाया				मोतालबा हाल (2024-2025)	फाजिल
			तीन वर्ष से ज्यादा	३ रा वर्ष	२ रा वर्ष	१ ला वर्ष		
माल गुजारी (नकदी) (भावती)		1.00					1.00	
संस		0.25					0.25	
सूद		0.50					0.50	
मूलफरकात		0.50					0.50	
मोजान अदायकारी		0.20					0.20	
		2.45					2.45	

(१) मोजान कुल (लफ्जों में) : Two Rupees and Forty Five Paise
 (२) नाम देहिन्दा -
 (३) कुल बकाया- 2.45

तारीख अमला तहसील कुनिन्दा : 19-12-2024
 खस महाल का बकाया मालगुजारी पर (सिवाय ऐसे बकायों पर जिन पर कि सर्टिफिकेट जारी हो) सूद नहीं लिया जाता है।



यह एक कम्प्यूटर जनित प्रति है।
 यह प्रत्येक केवल प्रार्थी की जानकारी के लिए है।
 किसी भी प्रकार की अशुद्धियों के लिए सम्बन्धित अवलाधिकारी से संपर्क करें।

दो गज की दूरी का रखो ध्यान यही है कोरोना का समाधान।



3. It was the submission of the Id. AR that the addition made by the AO and confirmed by the Id. CIT(A) deserves to be deleted.
4. In reply the Ld. Sr DR vehemently supported the order of AO and CIT(A).
5. We have considered the rival submissions. The inspector of the AO's office has visited the site and has found 25 acres of land on which agriculture operations have been done. As it is noticed that agriculture operations having been done and confirmed by the inspector of the revenue, the addition made by the AO and as confirmed by the CIT(A) stands deleted.
6. In the result, appeal of the assessee is allowed.

Order dictated and pronounced in the open court on 06/01/2026.

Sd/-

(RATNESH NANDAN SAHAY)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(GEORGE MATHAN)

न्यायिक सदस्य / JUDICIAL MEMBER

राँची Ranchi; दिनांक Dated 06/01/2026

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अद्योषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant- .
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, राँची / DR, ITAT, Ranchi
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Senior Private Secretary)

आयकर अपीलीय अधिकरण, राँची / ITAT, Ranchi